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Export of Wheat

Written Answers

- 90. SHRI ANANTA PRASAD SETHI: Will the Minister of COMMERCE be pleased to state:
- (a) whether it is a fact that wheat has been exported during 1984-85 and upto January, 1986; and
- (b) if so, the names of the countries to which wheat was exported indicating the quantities of wheat exported and the per quintal rate?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER): (a) 32,412 MT wheat was exported during 1984-85. Export of wheat during 1985-86 up to January 1986 is estimated at 3,11, 170 MT.

(b) Wheat has been exported as a gift to drought affected African countries and as commodity loan to Vietnam. Exports to USSR were at the then prevailing international prices.

Alleged evasion of excise Duty by Fedders Lloyd

91. SHRI DHARAMPAL SINGH MALIK: SHRI M. RAGHUMA REDDY: SHRI SARFARAZ AHMAD:

Will the Minister of FINANCE be pleased to state:

- (a) whether attention of Government has been drawn to the news item appearing in the Hindustan Times of 13 December, 1985 wherein it has been stated that a Delhi based Company "Fedders Lloyd" manufacturrefrigerators and airconditioners has been found evading excise duty of more than Rs. 23 crores:
- (b) whether the company has also been found undervaluing their products; and
- (b) if so, the action taken against the company?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Yes Sir.

(b) and (c). On the basis of investigations, two show cause notices been issued to the company for alleged contravention of Central Excise law, including under valuation.

Consultative Committee meeting for nationalised banks of Eastern Region

- 92. SHRI GADADHAR SAHA: Will the Minister of FINANCE be pleased to state:
- (a) the details of the decisions taken at the last meeting of the Consultative Committee for nationalised banks of the Eastern Region;
- (b) how many of these decisions required follow-up action;
- (c) whether follow-up action was taken. if so, the result achieved so far; and
- (d) the improvement resulted as a result of the decisions taken at the last meeting?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) The following decisions were taken at the Regional Consultative Committee meeting for nationalised banks of Eastern Region held at Calcutta on 4th November, 1985:

- (i) The banks should take all necessary steps to step up advances in the Eastern Region;
- (ii) The Union Minister of State for Finance will monitor the progress of Branch Expansion in the Eastern Region.
- (iii) The banks should formulate an active programme to step up Credit Deposit Ratio.
- (iv) The State Government should extend their full cooperation in the matter pertaining to law and order for proper development of banking and to provide necessary security in the banks.